

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 220 of 2013 & IA No. 300 of 2013

Dated : 24th March, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Himalaya Power Producers Association ... Appellant(s)

Versus

**Himachal Pradesh Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Ms. Ruth Elwin

Counsel for the Respondent(s) : Mr. Pradeep Misra &
Mr. Manoj Kumar Sharma for R-1

ORDER

We have heard learned counsel for the appellant.

Post the matter for further hearing on **11th April, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

rkt

**(Rakesh Nath)
Technical Member**